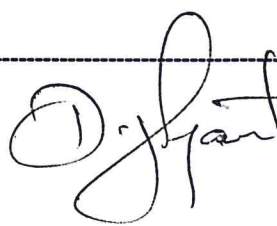
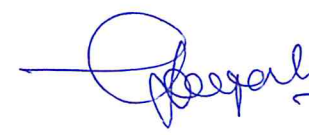


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/ 17	-	For orders	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K. DUSHYANTHA KUMAR 9341223937	Petitioner Operational creditor	
	JAYTRUPAL MURTHY 9448384064 PCS	IRP	

**ORDER**

PCS for Petitioner Company is present. IRP is present. Today we have heard IRP. List it for consideration /passing order on 11/12/2017.

  
**Member (T)**

  
**Member (J)**